

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 74 OF 2017 in
APPEAL NO. 318 OF 2017**

Dated: 20th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Charu Singal for R-1

Mr. Siddhartha Nahar for R-2 & 6

ORDER

Learned counsel for the respondents seek two weeks more time to file reply to the application. They may takes steps to file the same on or before 07.03.2018 after serving copy on the other side. Rejoinder may be filed within one week thereafter.

List the matter on **12.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**